GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3745

TO BE ANSWERED ON THE 17TH MARCH, 2020/PHALGUNA 27, 1941 (SAKA)

DETENTION OF POLITICAL LEADERS

3745. SHRI A. GANESHAMURTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of political leaders belonging to various political parties in Jammu and Kashmir house arrested for the last four months along with the reasons for their arrest;
- (b) the total number of such house arrested leaders who were released after their detentions as on date;
- (c) whether the Union Government is likely to release the remaining house arrested leaders;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) & (b) The Government of Jammu and Kashmir has reported that in order to prevent commission of offences involving breach of peace and tranquility, activities prejudicial to the security of the State and maintenance of public order, nearly 450 persons including stone pelters, miscreants, over ground workers(OGWs), separatists, etc. are presently under preventive detention and are lodged in various jails and subsidiary jails.
- (c) to (e) Regular review is undertaken on case to case basis and accordingly, extension in detention or revocation is made based on reports of field agencies and ground situation.
